

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1164(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2019.

NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s. Kredo Beauty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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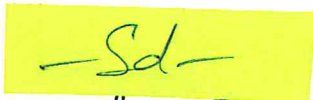
Present for the Petitioner: Mr. Sameer Tripathi, Advocate

Present for the Respondent: Mr. V. Siddharth and Mr. Manan Gambhir, Advocates


ORDER

Arguments heard. Reserved for orders.

Written submissions be filed within 2 days.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)